

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO. 1102
TO BE ANSWERED ON 18th SEPTEMBER, 2020**

NATIONAL MEDICINAL PLANTS BOARD (NMPB)

**1102. SHRI GAJANAN KIRTIKAR:
SHRI GAUTHAM SIGAMANI PON:**

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) whether the National Medicinal Plants Board (NMPB) has achieved the objective for which it was setup and if so, the details thereof and if not, the corrective steps taken by the Government in this regard;

(b) whether a significant requirement of medicinal plants are met from wild sources even as cultivation of medicinal plants has started gaining momentum across the country, if so, the details thereof and the reasons therefor;

(c) whether the Government is aware of the proposal to develop a corridor of medicinal plants along the banks of Ganga by the NMPB and if so, the details thereof; and

(d) the steps taken/proposed to be taken by the Government for the conservation, cultivation and commercial exploitation of indigenous medicinal/aromatic plants along with the funds earmarked, allocated and utilized for the said purpose during each of the last three years, State/UT-wise?

ANSWER

**THE MINISTER OF HEALTH AND FAMILY WELFARE
(DR. HARSH VARDHAN)**

(a): Yes, the Government of India has setup National Medicinal Plants Board (NMPB) in year 2000 with the objective to develop an appropriate mechanism for coordination between various ministries/departments/organizations in India and implements support policies/programs for overall (conservation, cultivation, Research & development, trade and export) growth of medicinal plants sector both at the Central/ state and international level. Since its inception NMPB has been successfully implementing various schemes/programmes on above said activities for overall development of medicinal plant sector in the country.

(b): Yes, As per Demand & Supply study conducted by National Medicinal Plants Board, Ministry of AYUSH, an estimated 80% of the medicinal plants species diversity in annual commercial demand is sourced wholly or partially from the wild from both the forest and non-forest landscape. It includes a large number of species in high annual demand.

(c): Yes, National Medicinal Plants Board, Ministry of AYUSH has a proposal to develop a corridor of medicinal plants along the banks of River Ganga to cover more than 800 hectare under cultivation of medicinal plants.

(d): Ministry of AYUSH is implementing following schemes throughout the country for conservation, cultivation and commercial exploitation of indigenous medicinal plants:

- *Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants*
- *Centrally sponsored scheme of National AYUSH Mission*

The details of funds allocated and utilized under above schemes during the last three years are given in **Annexure – I & II**

In addition to Ministry of AYUSH, other Ministries/Departments viz., Ministry of Environment, Forest and Climate Change; Ministry of Science and Technology; Ministry of Agriculture; Ministry of Jal Shakti Government of India also supports Conservation, Cultivation of medicinal/aromatic plants.

Annexure-I

States/UT- wise detail of financial assistance earmarked, allocated and utilized under Central Sector Scheme on Conservation, Development and Sustainable Management of Medicinal Plants during the last three years:

(Rs. In lakh)

S. NO.	Name of the State	2017-18			2018-19			2019-20		
		BE (GIA)	Fund Released	Fund Utilized	BE (GIA)	Fund Released	Fund Utilized	BE (GIA)	Fund Released	Fund Utilized
1	Andhra Pradesh	5400.00	82.55	33.13	5533.0	3.30	363.97	4849.00	349.05	35.8
2	Arunachal Pradesh		51.42	0		35.05	40.00		5.00	
3	Assam		59.07	22.84		195.86	47.86		188.72	214.9
4	Bihar		0	0		0.00	0.00		0	0
5	Chattisgarh		150.84	0.00		20.00	0.00		106.55	0
6	Delhi		204.84	51.36		792.20	94.49		310.61	112.68
7	Goa		3.00	0.00		0.00	19.01		30.83	89.61
8	Gujarat		300.30	26.60		965.09	74.26		169.99	32.12
9	Haryana		153.91	0.6		25.00	0.00		0	382.1
10	Himachal Pradesh		129.47	19.90		132.96	55.96		246.87	5
11	Jammu & Kashmir		136.65	139.77		179.97	13.05		157.68	153.96
12	Jharkhand		15.60	27.00		0.00	18.80		6.73	158.47
13	Karnataka		178.37	151.55		57.43	74.61		86.26	12
14	Kerala		240.8	116.45		184.38	193.29		224.88	150.83
15	Madhya Pradesh		552.66	531.18		119.23	76.50		87.49	219.42
16	Maharashtra		526.31	428.09		100.12	93.26		266.41	385.93

17	Manipur		599.18	415.3		62.51	47.63		377.25	337.19
18	Meghalaya		0	0		10.00	0.00		20.00	427.59
19	Mizoram		131.35	168.18		212.00	41.12		55.00	13.28
20	Nagaland		80.40	2.08		99.61	45.00		0	4.5
21	Orissa		57.54	23.41		36.46	36.96		35.21	0
22	Punjab		22.75	17.01		399.41	112.80		295.12	25.46
23	Rajasthan		397.58	178.13		398.15	270.96		375.94	54.72
24	Sikkim		323.56	36		444.93	153.79		281.89	116.49
25	Tamil Nadu		218.66	38.95		121.65	9.00		94.35	71.49
26	Tripura		0	83.53		20.00	0.00		120.00	102.96
27	Uttarakhand		127.73	186.8		132.15	162.83		237.59	0
28	Uttar Pradesh		117.72	109.01		138.21	122.35		140.88	88.51
29	West Bengal		251.31	29.98		399.53	565.23		214.79	120.91
30	Andaman & Nicobar		28.72	14		0.00	0.00		0	227.58
31	Chandigarh		17.50	0.00		2.00	37.44		0	8.15
32	D&N Haveli		0	0		0.00	0.00		0	17.06
33	Lakshadweep		0	0		20.00	15.00		0	0
34	Pondicherry		1.20	0.00		49.18			0	0
35	Telangana		172.56	27.25		23.00	414.75		361.05	72.61
	Total	5400	5333.55	2878.1	5533	5379.38	3199.92	4849	4846.14	3641.32

ANNEXURE-II

Fund allocated, released to the states / UTs for implementation of medicinal plants component under National AYUSH Mission (NAM) scheme during the last three years:

S. No	Name of State	Rs. In lakhs)					
		2017-18		2018-19		2019-20	
		Fund Allocated	Fund Released	Fund Allocated	Fund Released	Fund Allocated	Fund Released
1	Andhra Pradesh	213.158	211.872	128.600	128.586	317.00	314.91
2	Arunachal Pradesh	61.111	61.110	36.900	36.860	48.70	46.0050
3	Assam	392.284	393.250	236.700	189.122	313.90	0
4	Andman & Nicobar	68.922	0	41.600	0	43.40	0
5	Bihar	659.830	0	398.200	0	857.30	287.20
6	Chandigarh	88.397	0	53.300	0	36.70	0
7	Chhattisgarh	178.646	178.210	107.800	107.860	343.70	0
8	Dadra & Nagar Haveli	43.581	0	26.300	0	22.90	0
9	Daman & Diu	38.721	0	23.400	0	22.90	0
10	Delhi	152.470	0	55.200	0	68.60	0
11	Gujarat	185.050	158.700	111.700	308.710	380.40	0
12	Goa	38.115	26.590	23.000	22.937	38.10	38.74
13	Haryana	166.010	0	100.200	0	342.90	0
14	Himachal Pradesh	75.783	75.543	45.700	63.750	128.90	128.94
15	Jammu & Kashmir	80.392	80.246	48.500	49.540	106.50	106.04
16	Jharkhand	235.537	0	142.100	0	441.10	0
17	Karnataka	247.465	219.341	149.300	148.100	243.40	157.40
18	Kerala	269.787	259.655	162.800	162.553	237.00	0
19	Ladakh	0.000	0.000	0.000	0.000	0.00	0
20	Lakshdweep	27.971	0	16.910	0	22.90	0
21	Madhya Pradesh	450.651	450.275	271.900	334.459	564.90	516.87
22	Maharashtra	355.725	355.008	214.700	0	413.90	409.11
23	Manipur	90.341	85.498	54.500	79.080	46.40	40.83
24	Meghalaya	91.576	91.480	55.300	0	46.10	45.03
25	Mizoram	97.568	97.510	58.900	62.140	25.40	25.20
26	Nagaland	104.669	100.891	63.200	63.199	82.80	0

27	Orissa	297.518	0	179.500	161.314	356.70	0
28	Punjab	104.201	0	62.900	61.219	148.40	148.15
29	Puducherry	38.115	0	13.800	13.840	22.90	6.78
30	Rajasthan	503.220	747.846	303.700	272.379	533.40	521.60
31	Sikkim	25.410	24.980	15.300	0	25.40	0
32	Tamil Nadu	286.666	228.275	173.000	173.088	306.00	305.99
33	Telangana	119.135	118.294	71.900	71.870	177.90	177.90
34	Tripura	77.281	0	46.600	47.880	59.30	56.4336
35	Uttar Pradesh	1238.718	249.179	753.300	912.043	1526.00	0
36	Uttarakhand	130.148	130.147	78.500	75.670	182.20	182.0950
37	West Bengal	348.760	201.979	210.500	194.701	397.90	372.73
	Total	7582.932	4545.879	4535.710	3740.900	8931.900	3887.969